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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

DA No.2434/91

NEW DELHI THIS THE 25TH DAY OF OCTOBER, 1995.

HON'BLE SHRI N.V.KRISHNAN, ACTING CHAIRMAN
HON'BLE DR.A.VEDAVALLI, MEMBER(J)

Sh.H.R.Dhiman
S/o late Sh.C.R.Dhiman
R/o WZ-67 Mukhram Park Extn.
New Delhi.

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Applicant

(IN PERSON)

vs.

1. The Secretary,
Ministry of Defence
South Block
New Delhi-110011.
2. The Secretary
Deptt.of Personnel & Training
North Block
New Delhi.
3. The Secretary
Union Public Service Commission
Dholpur House
Shahjahan Road
New Delhi.

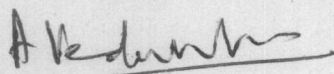
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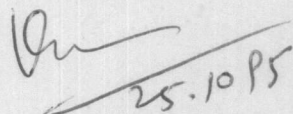
Respondents

(None)

ORDER(ORAL)

The applicant states that he does not want to press the DA and accordingly he seeks permission to withdraw it. The permission is granted. The DA is dismissed as withdrawn.


(Dr.A.Vedavalli)
Member(J)


25.10.95
(N.V.Krishnan)
Acting Chairman